sector, it is essential that if be provided with an environment conducive to healthy and all round growth. It is, therefore, felt that "cinema" should be placed on the Concurrent List in order to enable the Central Government to take steps, if necessary, in the future, towards providing a legislative framework, which would facilitate such growth. Accordingly, the views of the State Governments and Union Territory Administrations have been sought regarding the proposal to place "cinema" on the Concurrent List. A Committee for Development of the Entertainment Sector, including films has been set up, under the Chairpersonship of the Union Minister for Information and Broadcasting comprising State Ministers for Information and Public Relations from nine States, to discuss this and other issues relating to the Entertrainment Industry including films.

Upgradation of Jammu DD Kendra

1633. SHRI MIRZA ABDUL RASHID: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

whether it is a fact that DDK Jammu has been upgraded from PGF to a full-fledged Kendra;

if reply to part (a) be in the affirmative whether the infrastructure and the staff strength has been brought to the required level or the upgradation is only on paper;

whether it is also a fact that the signal of DDK Jammu is least available in the border districts of Rajouri and Poonch; and

if so, the steps being taken to remedy the deficiency?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA SWARAJ): (a) Facilities at DDK Jammu have been augmented and at present the following facilities are available there:

(i) Studio Centre (ii) HPTs (2Nos—DD1 & DD2) (iii) Satellite uplink

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- (b) Infrastructure and staff of DDK Jammu are adequate for the smooth functioning of the Kendra.
- (c) and (d) The border districts of Rajouri and Poonch are outside the coverage zones of the TV Transmitters at Jammu. Six transmitters in Rajouri district and three transmitters in Poonch district are presently relaying Doordarshan programmes. For further expansion of Doordarshan coverage in these districts eight transmitters in Rajouri district and five transmitters in Poonch district arc under implementation.

CVC Report on Doordarshan Employees

† 1634. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

whether the Central Vigilance Commission has given an adverse report against some top officials and employees of Doordarshan;

if so, the details thereof;

the action taken by Government against them;

whether the Central Bureau of Investigation (C.B.I.) has completed its investigation in regard to frauds in the Doordarshan headquarter; and

(c) if so, the details thereof and the action taken by Government against the officials found guilty?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI SUSHMA .SWARAJ): (a) to (e) The information is being collected and will be laid on the Table of the House.

[†] Original notice of the Question was received in Hindi.